# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

### UNSTARRED QUESTION NO. 123 TO BE ANSWERED ON 01<sup>ST</sup> DECEMBER, 2025

#### LABOUR POLICY AND LABOUR CODE

#### 123. SHRI SELVAGANAPATHI T.M.:

### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that many State Governments have demanded wider consultation with trade unions and other stakeholders on draft labour policy and Labour Codes at the two day's National Conference of Labour and Employment, and Industry Ministers and Secretaries of States and the Union Territories held recently;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the Government has asked all the States and Union Territories to align their employment programme with the newly launched Pradhan Mantri Viksit Bharat Rozgar Yojana, if so, the details thereof;
- (d) whether it has also been discussed on draft Private Placement Agency (Regulation) Act in the said meeting to establish uniform standards to regulate the placement ecosystem, bringing transparency to recruitment; and
- (e) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The two-day National Conference of Labour & Employment and Industry Ministers and Secretaries of States and Union Territories was held during 11th – 12th November, 2025.

The event served as a platform for extensive deliberations to strengthen coordination and collaboration between the Centre and States/ Union Territories in shaping the future of India's labour landscape. The deliberations also highlighted innovative measures and best practices aimed at fostering a more inclusive and dynamic labour market in line with India's economic growth trajectory.

During the discussion, the importance of the newly launched Pradhan Mantri Viksit Bharat Rozgar Yojana (PMVBRY) was highlighted and States/UTs were urged to conduct outreach about the scheme with the relevant stakeholders in their States/ UTs.

Furthermore, draft 'Shram Shakti Niti' (National Labour & Employment Policy) was discussed as a comprehensive vision document to build an inclusive, fair, and resilient ecosystem for workers, accelerating India's journey towards a Viksit Bharat by 2047.

The draft Private Placement Agencies (Regulation) Bill, was also discussed which aims to regulate and register all private placement agencies to ensure transparent and accountable recruitment practices. It seeks to protect job seekers from exploitation, fraud, and unsafe placement. The Bill also establishes clear operational standards and oversight mechanisms to promote fair and ethical employment practices.

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